सत्यमेव जयते

PARLIAMENT OF INDIA
RAJYA SABHA

R E S U M E

OF THE BUSINESS TRANSACTED
BY THE RAJYA SABHA
DURING THE TWO HUNDRED AND SIXTY FOURTH
(264TH) SESSION

(27th June to 3rd July, 2024)



Rajya Sabha Secretariat,
New Delhi

(Website –http://sansad.in/rs)

P R E F A C E

This publication contains a brief resume of the business transacted by the Rajya Sabha during its Two Hundred and Sixty Fourth Session.

NEW DELHI;
July 19, 2024

P. C. MODY
Secretary-General.

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BRIEF RESUME OF THE BUSINESS TRANSACTED BY THE RAJYA SABHA DURING ITS TWO HUNDRED AND SIXTY FOURTH SESSION (27-06-2024 to 03-07-2024)

SUMMONS

Summons for the Two Hundred and Sixty Fourth Session of the Rajya Sabha were issued to Members on the 12th of June, 2024[@].

DURATION OF THE SESSION

The Two Hundred and Sixty Fourth Session of the Rajya Sabha commenced on 27th of June, 2024 and adjourned *sine-die* on the 3rd of July, 2024. The House sat for 5 days and the actual hours of sittings were 24 hours and 18 minutes including the 3 hours and 40 minutes gained beyond the scheduled time by sitting late and skipping lunch recess. The House was prorogued by the President on the 4th of July, 2024.

NATIONAL ANTHEM

On the 27th of June, 2024, the Session commenced with the playing of the National Anthem.

(Time taken: 0-01 Minute)

PRESIDENT'S ADDRESS TO BOTH HOUSES OF PARLIAMENT —LAID ON THE TABLE

The President, Shrimati Droupadi Murmu addressed Members of both Houses of Parliament assembled together in the Lok Sabha Chamber on the [#]27th of June, 2024. Secretary-General laid on the Table, a copy (in English and Hindi) of the President's Address on the same day.

(Time taken: 0-01 Minute)

[@]As informed to Members through Parliamentary Bulletin Part-II No. 64258 dated 12th June, 2024, Summons were issued only electronically, through Members' Portal.

For Record and Reference

[#] First address after the constitution of 18th Lok Sabha

BRITHDAY GREETINGS

The Chairman extended greetings to the following Members on the occasion of their Birthdays: -

Sl. No.	Date of Greetings	Name of the Member	Time taken Hrs. Mts.
1.	28-06-2024	Prof. Ram Gopal Yadav (29th June)	0-06
2.	-do-	Shri Harivansh (30th June)	
3.	01-07-2024	Shri Abdul Wahab	0-05
4.	-do-	Shri Elamaram Kareem	
5.	-do-	Shrimati Sumitra Balmik	
6.	-do-	Shri V. Vijayasai Reddy	
7.	02-07-2024	Shri Madan Rathore	0-03
8.	-do-	Shri Beedha Masthan Rao Yadav	
9.	03-07-2024	Dr. K. Laxman	0-04
10.	-do-	Shri Harbhajan Singh	
		Total Time taken:	**0-18 Mts.**

OPENING REMARKS BY THE CHAIR

On the 27th of June, 2024, the Chairman made the following opening remarks:-

"Hon'ble Members, I extend a warm welcome to you all on the commencement of the 264th Session of Rajya Sabha. This is the first session after the recent general elections for the Lok Sabha and the Assembly elections in four States. While exercising their franchise, the people of Bharat, the largest democracy in the world, have expressed their faith in our democratic polity and the values that underpin our Republic. The successful completion of this 'Festival of Democracy' is a matter of great pride and admiration for all of us.

2. This House has also got re-constituted partially after its recent biennial elections. Congratulations to all the 61 newly elected/nominated Members of the House. The Members would surely fully exploit their potential and contribute towards fulfilling aspirations of the people.

3. Let us all in togetherness work towards the blossoming of democracy. Let us contribute in a wholesome manner for dialogue, discussion, deliberations and debate, all being the essence of democracy."

(Time taken: 0-01 Minute)

OATH OR AFFIRMATION

10 newly elected/re-elected Members made and subscribed Oath/Affirmation and took their seats in the House, as detailed below: —

Sl. No.	Date	Name of the Member	State	Time Taken
1.	27-06-2024	Shri Akhilesh Prasad Singh	Bihar	0-10
2.	-do-	Dr. Sarfraz Ahmad	Jharkhand	
3.	-do-	Shri Pradip Kumar Varma		
4.	-do-	Shri Banshilal Gurjar	Madhya Pradesh	
5.	-do-	Shrimati Maya Naroliya		
6.	-do-	Shri Balyogi Umeshnath		
7.	Φ01-07-2024	Shrimati Jaya Amitabh Bachchan	Uttar Pradesh	-
8.	▽02-07-2024	Shri Haris Beeran	Kerala	0-06
9.	-do-	Shri Jose K. Mani		
10.	-do-	Shri P. P. Suneer		
			Total Time taken:	**0-16 Mts.**

For Record and Reference

Φ Took Oath in the Chairman's Conference Room (RS-28), Parliament House at 10:30 a.m.

▽The Chairman, before the commencement of Oath/Affirmation, urged the Hon'ble Members to scrupulously adhere to the constitutional ordainment while taking Oath/Affirmation and any transgression or disregard would vitiate the oath or affirmation.

INTRODUCTION OF PRIME MINISTER

On 27th June 2024, the Chairman introduced Shri Narendra Modi, Prime Minister of India to the House.

(Time taken: 0-01 Mt.)

ANNOUNCEMENT REGARDING THE LEADER OF THE HOUSE

On 27th June 2024, the Chairman made the following announcement: —

"Hon'ble Members, I am pleased to inform that Shri Jagat Prakash Nadda, Minister of Health and Family Welfare and Minister of Chemicals and Fertilizers has been appointed as the Leader of the House in the Council of States, Rajya Sabha."

(Time taken: 0-01 Mt.)

INTRODUCTION OF MINISTERS BY THE PRIME MINISTER

On 27th June 2024, Shri Narendra Modi, Prime Minister, introduced 30 Cabinet Ministers, 5 Ministers of State (Independent Charge) and 36 Ministers of State to the House.

(Time taken: 0-11 Mts.)

OBITUARY REFERENCES

9 Obituary References were made in the House during the Session, as detailed below:-

Sl. No.	Date of Obituary Reference	Person in respect of whom Reference was made	Date of demise	Time taken Hrs. Mts.	Remarks
1.	28-06-2024	Dr. Ram Prakash, (ex-Member)	13-12-2023	0-07	The Chairman made references and the House observed silence, all Members standing, as a mark of respect to the memory of the departed.
2.	-do-	Shri Fali S. Nariman (ex-Member)	21-02-2024		
3.	-do-	Shri Sushil Kumar Modi, (ex-Member);	13-05-2024		
4.	-do-	Shri Murlidhar Chandrakant Bhandare, (ex-Member)	15-06-2024		
5.	01-07-2024	His Excellency Dr. Seyyed Ebrahim Raisi, President of Islamic Republic of Iran	19-05-2024	0-06	-do-
6.	-do-	His Excellency Dr. Hossein Amir-Abdollahian, Foreign Minister of Islamic Republic of Iran	19-05-2024		
7.	-do-	His Excellency Alhaj Ali Hassan Mwinyi, former President of the United Republic of Tanzania	29-02-2024		
8.	-do-	His Excellency Dr. Saulos Klaus Chilima, Vice President of the Republic of Malawi	10-06-2024		
9.	03-07-2024	Shri Dharmapuri Srinivas, ex-Member	29-06-2024	0-02	-do-
			Total Time taken:	**0-15 Mts.**	

REFERENCES BY THE CHAIR

3 references were made in the House during the Session, as detailed below: —

Sl. No.	Date of Reference	Incident	Date of the Incident	Time taken Hrs. Mts.	Remarks
1.	01-07-2024	Anniversary of blowing up of AI 182 Flight "Kanishka".	23-06-1985	0-03	The Chairman made references and the House observed silence, all Members standing, as a mark of respect to the memory of those, who lost their lives.
2.	-do-	Kuwait Fire incident.	12-06-2024		
3.	03-07-2024	Stampede at a religious event at Hathras in Uttar Pradesh.	02-07-2024	0-02	
			Total Time taken:	**0-05 Mts.**	

FELICITATIONS BY THE CHAIR

On 1st July, 2024**,** the Chairman on behalf of the entire House and on his own behalf congratulated the Indian Cricket Team for winning the ICC Men's T20 World Cup 2024 on 29th June, 2024 at Bridgetown in Barbados defeating South Africa in the final.

(Time taken: 0-03 Mts.)

PAPERS LAID ON THE TABLE

988 Papers were laid on the Table during the Session. Some of the important papers that were laid are detailed below: —

Sl. No.	Date	Subject
1.	28-06-2024	First Annual Report and Accounts of the Karmayogi Bharat, New Delhi, for the period from 31st January, 2022 to 31st March, 2023 together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) (b) of Section 394 of the Companies Act, 2013.
2.	-do-	Annual Report of the Council of Scientific and Industrial Research (CSIR), New Delhi, for the year 2022-23.
3.	02-07-2024	Report on Trend and Progress of Housing in India, 2023 by the National Housing Bank (NHB), New Delhi, under Section 42 of the National Housing Bank Act, 1987.
4.	-do-	Annual Report of the Prasar Bharati, New Delhi, for the year 2022-23.
5.	03-07-2024	Annual Report and Accounts of the National Informatics Centre Services Incorporated (NICSI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
6.	-do-	Twenty-sixth Annual Report and Accounts of the National Safai Karamcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
7.	-do-	Annual Report and Accounts of Dr. Ambedkar Foundation, New Delhi, for the year 2022-23, together with the Auditor’s Report on the Accounts.
8.	-do-	Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
9.	-do-	Annual Report of the National Book Trust, India, New Delhi, for the year 2022-23.

(Total Time taken: 0-11 Mts.)

REPORTS OF THE COMMITTEES PRESENTED/LAID ON THE TABLE

On 27th June, 2024, three reports, 76th to 79th Reports of the Committee of Privileges were presented to the House.

(Time taken: 0-02 Mts.)

PANEL OF VICE-CHAIRPERSONS

(i) On the 28th of June, 2024, the Chairman announced that the Panel of Vice-Chairpersons has been re-constituted with the following Members: —

1. Shri Sukhendu Sekhar Ray;
2. Shri Ghanshyam Tiwari;
3. Shri Narain Dass Gupta;
4. Shrimati Rajani Ashokrao Patil;
5. Dr. Sonal Mansingh;
6. Shrimati Medha Vishram Kulkarni;
7. Shri Sujeet Kumar; and
8. Dr. Fauzia Khan.

(ii) On the 2nd of July, 2024, the Chairman announced that the following Members have been nominated to the existing Panel of Vice-Chairpersons for this Session: —

1. Shri Tiruchi Siva; and
2. Shri Rajeev Shukla.

(Total Time taken: 0-02 Mts.)

MESSAGES FROM THE LOK SABHA — REPORTED

Secretary-General reported to the Rajya Sabha, 4 messages received from the Lok Sabha during the Session.

(Total Time taken: 0-06 Mts.)

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

One Meeting of the Business Advisory Committee was held during the Session to allocate time for Government Business. Recommendations of the Committee were reported to the House on the dates, as mentioned below: —

Sl. No.	Date of BAC Meeting	Date of announcement of the recommendations of BAC in the House	Time taken Hrs. Mts.
1.	27-06-2024	28-06-2024	0-01
		Time taken:	**0-01 Mt.**

ANNOUNCEMENTS BY THE CHAIR

(I) On the 27th of June, 2024, the Chairman made the following announcement: -

"Hon'ble Members, you may recall that Shri Sanjay Singh, Hon'ble Member was suspended from the service of the House on 24th July, 2023 till the Committee of Privileges submits its findings.

On the 26th June, 2024, the Committee on Privileges, Rajya Sabha has presented 77th and 78th Reports, on the pending matters against Shri Sanjay Singh, Member.

The Committee while holding Shri Sanjay Singh guilty of breach of privilege of the Council in all the cases, recommended that the Member has already suffered sufficient punishment for the transgression.

Invoking the authority vested in me under Rules 202 and 266 of the Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha), suspension of Shri Sanjay Singh, Member was revoked with effect from 26th June, 2024 so as to allow him to attend Parliament.

I am sanguine the House approves this."

(II) On the 2nd of July, 2024, the Chairman made the following announcement: —

After taking the sense of the House to dispense with the lunch hour, the Chairman announced that the Discussion on the Motion of Thanks on the President's Address will continue without lunch recess to enable more Members to participate in the Discussion.

(III) On the 3rd of July, 2024, the Chairman made the following announcement: —

As the reply to the Discussion on the Motion of Thanks on the President's Address was underway, after taking the sense of the House to dispense with the lunch hour, the Chairman announced that lunch recess will be dispensed with to conclude the discussion.

(Total Time taken: 0-03 Mts.)

OBSERVATIONS BY THE CHAIR

(I) On the 28th of June, 2024, the Chairman *inter-alia* made the following observations: -

(i) While withholding his consent with respect to notices received under rule 267, the Chairman *inter-alia* observed that: -

"Hon'ble Members, I have received 22 notices on the subject to discuss on the situation arising out of irregularities, cheating and paper leakage in the National Eligibility-cum-Entrance Examination (NEET), 2024 conducted by National Testing Authority (NTA). Hon'ble Members, Hon'ble Rashtrapati ji in her address delivered yesterday to the Members of both the Houses assembled together had, in paragraph 20, *inter-alia*, indicated that there would be a fair investigation, ensuring strict punishment to the culprits and that the Government is working towards major reforms in examination related bodies, their functioning and all aspects of the examination process.

Hon'ble Members, the discussion on the Motion of Thanks on the Hon'ble President's Address will be initiated in the House today. Thus, all Hon'ble Members will have ample opportunity to put forth their views in the matter."

(ii) **"**Hon'ble Members, this kind of ignoble conduct, a conduct that will hurt every Indian, will put this institution to shame. We are here elected, get the prestige of being Members of the Upper House, the House of Elders. If, in this House, we conduct ourselves in this unruly manner, it is most unfortunate. I had reflected that it was very painful for me, unbelievable for me, to see Shri Mallikarjun Kharge, a leader with parliamentary experience of over five decades, having held the position of the Leader of the Opposition both in the State and in Parliament, walking into the Well of the House. The Deputy Leader of the Party, Shri Pramod Tiwari, also walked in. Senior leader, Shri Mukul Wasnik, was also there. It was a very painful moment for me. We expect the Leader of the Opposition and the Leader of the House to exemplify their conduct that is worth emulating."

(II) On the 1st of July, 2024, the Chairman *inter-alia* observed that everything spoken in this House has to be sanctified and there cannot be a ground for free-fall of information. Further, the Constitution has given the privilege and protection that criminal or civil cases cannot be brought for the speeches in the House. However, Members of Parliament should keep the dignity of their office and only refer to facts that are unimpeachable and beyond question.

(III) On the 3rd of July, 2024, the Chairman, *inter-alia* condemned the indecorous conduct of the Opposition Members who were shouting slogans during the Prime Minister's reply to the Discussion on the Motion of Thanks on the President's Address.

(Total Time taken: 0-12 Mts.)

STATEMENTS BY MINISTER

The following Statements were laid on the Table, by Minister in pursuance of the Direction of the Chairman, Rajya Sabha, dated the 24th September, 2004 in accordance with the provisions of Rule 266 of the Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha): —

Sl. No.	Date	Subject matter of the Statement	Name of the Minister	Time taken Hrs. Mts.
1.	02-07-2024	Action Taken by the Government on the recommendations/observations contained in the 143rd and 154th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2023-24 (Demand No. 46) of Department of Health and Family Welfare.	Shri Jagat Prakash Nadda	0-01
2.	-do-	Action Taken by the Government on the recommendations/observations contained in the 144th and 152nd Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2023-24 (Demand No. 47) of Department of Health Research.		
3.	-do-	Status of implementation of the recommendations contained in the 145th and 153rd Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants 2023-24 (Demand No. 4) of the Ministry of Ayush.		

Time taken: 0-01 Mt.

SPECIAL MENTIONS

The following 4 Special Mentions on Matters of Public Importance were made by Members during the Session:—

Sl. No.	Date	Name of the Member	Subject	Time taken Hrs. Mts.
1.	28-06-2024	Dr. Laxmikant Bajpayee	Demand for establishment of Sports ground and Racing track in rural areas of Uttar Pradesh under Khelo India.	0-01
2.	-do-	Dr. Bhim Singh	Concern over arbitrariness by dealers under the Garib Kalyan Anna Yojana.	0-02
3.	-do-	Shri Samik Bhattacharya	Demand for a probe into post poll violence against persons belonging to SC and ST in West Bengal after the recently held general elections.	0-02
4.	-do-	Shri Kartikeya Sharma	Mandatory self-declaration certificates for advertisements.	0-01
			Total Time taken:	**00- 06 Mts.**

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

Dates of discussion	Member who moved the Motion	Member who seconded the Motion	No. of Amendments admitted	No. of Amendments actually moved	No. of Speakers	Minister who replied	Time taken Hrs. Mts.	Remarks
28-06-2024 01-07-2024 02-07-2024 03-07-2024	Shri Sudhanshu Trivedi	Ms. Kavita Patidar	108	Nil[@]	74	Shri Narendra Modi, Prime Minister	20-39	The Motion was adopted.
						Total Time taken:	**20-39**	

[@]The 108 admitted Amendments were not moved as the Members concerned were not present in the House.

VALEDICTORY REMARKS

On the 3rd of July 2024, the Chairman made valedictory remarks on the conclusion of the Session.

(Time taken: 0-04 Mts.)

NATIONAL SONG

On the 3rd of July 2024, National Song (Vande Mataram) was played.

(Time taken: 0-01 Mt.)

STATEMENT SHOWING BREAK-UP OF THE TIME TAKEN BY THE RAJYA SABHA ON VARIOUS ITEMS OF BUSINESS DURING THE SESSION

Sl. No.	Subject	Time taken Hrs. Mts.
1.	National Anthem	0-01
2.	President's Address to both Houses of Parliament-Laid on the Table	0-01
3.	Birthday Greetings	0-18
4.	Opening Remarks by the Chairman	0-01
5.	Oath or Affirmation	0-16
6.	Introduction of Prime Minister	0-01
7.	Announcement regarding Leader of the House	0-01
8.	Introduction of Ministers by the Prime Minister	0-11
9.	Obituary References	0-15
10.	References by the Chair	0-05
11.	Felicitations by the Chair	0-03
12.	Papers Laid on the Table	0-11
13.	Reports of the Committees Presented/Laid on the Table	0-02
14.	Panel of Vice-Chairpersons	0-02
15.	Messages from the Lok Sabha-Reported	0-06
16.	Recommendations of the Business Advisory Committee	0-01
17.	Announcements by the Chair	0-03
18.	Observations by the Chair	0-12
19.	Statements by Ministers	0-01
20.	Special Mentions	0-06
21.	Motion of Thanks on the President's Address	20-39
22.	Valedictory Remarks	0-04
23.	National Song	0-01
24.	Points Raised	1-37
	Total:	**24-18**

STATEMENT SHOWING THE TIME TAKEN AND TIME LOST DUE TO INTERRUPTIONS/ADJOURNMENT OF THE HOUSE DURING THE SESSION

Date	Time Taken		Time Lost		Remarks
	H	M	H	M	
27-06-2024	0	30	-	-	-
28-06-2024	5	05	0	43	-
01-07-2024	6	03	-	-	-
02-07-2024	9	37	-	-	After taking the sense of the House to dispense with the lunch hour, the Chairman announced that the Discussion on the Motion of Thanks on the President's Address will continue without lunch recess to enable more Members to participate in the Discussion.
03-07-2024	3	03	-	-	As the reply to the Discussion on the Motion of Thanks on the President's Address was underway, after taking the sense of the House to dispense with the lunch hour, the Chairman announced that lunch recess will be dispensed with to conclude the discussion.
Total	**24**	**18**	**0**	**43**	

Highlights of business transacted during the 264th Session – At a Glance

Sittings	
Date of issue of Summons	12-06-2024
Duration of the Session	27-06-2024 to 03-07-2024
Number of actual days of sitting	5
Actual Hours of sittings (excluding recess intervals)	24 Hrs. & 18 Mts.
Time lost due to interruptions/adjournments	0-43 Mts.
Time gained by late sittings and skipping lunch recess	3 Hrs. & 40 Mts.
Date of prorogation of Session	04-07-2024
Questions	
No. of Starred Questions listed	-
No. of Starred Questions answered orally	-
No. of Unstarred Questions answered	-
Short Notice Questions	-
Half-an-Hour Discussions	-
Government Bills	
No. of Bills introduced	-
No. of Bills withdrawn	-
No. of Bills passed/returned	-
No. of Bills part discussed (Under consideration)	-
No. of Bills referred to Joint/Select Committee	-
No. of Bills deferred	-
Private Members' Business	
No. of Bills introduced	-
No. of Bills part discussed (Under consideration)	-
No. of Bills withdrawn/negatived	-
No. of Bills passed	-
No. of Bills on which debate adjourned/deferred	-
No. of Resolution part discussed	-
No. of Resolution withdrawn/negatived	-
Oath/Affirmation	
No. of Members made and subscribed oath/affirmation	10[∇]
Statements by Ministers	
No. of suo motu Statements made/laid by Ministers	-
No. of Statements laid by Ministers regarding Status of implementation of recommendations contained in the Reports of the Department-related Parliamentary Standing Committees	3

[∇]One Member made and subscribed Oath at 10:30 A.M. in the Chairman's Conference Room (RS-28), Parliament House, before the commencement of the sitting of the day.

Matters of public importance raised	
No. of Calling Attentions	-
No. of Short Duration Discussions	-
No. of Special Mentions	4
No. of Matters raised with permission	-
Submission by Members	-
Papers Laid on the Table	988

For Reference and Record

1. On 27th June, 2024, the Chairman introduced the Prime Minister to the House who assumed office for the 3rd consecutive time after the General Elections. Thereafter, the Prime Minister introduced 30 Cabinet Ministers, 5 Ministers of State (Independent Charge) and 36 Ministers of State.

2. On 27th June, 2024, the Chairman informed that Shri Jagat Prakash Nadda, Minister of Health and Family Welfare and Minister of Chemicals and Fertilizers has been appointed as the Leader of the House in the Council of States, Rajya Sabha.

3. On 1st July, 2024, Shrimati Jaya Amitabh Bachchan, Member, took Oath in the Chairman Conference Room (RS-28) Parliament House at 10:30 a.m.

4. On 2nd and 3rd July, 2024, the lunch Hour was dispensed with to take up the Discussion on the Motion of Thanks on the President Address for disposing of the listed business.

NOTES